

URGENT



DIRECTORATE GENERAL OF INCOME TAX (VIGILANCE)

First Floor, Dyal Singh Public Library Building,
1, Deen Dayal Upadhyay Marg,
New Delhi - 110 002

F.No.DGIT(V)/PV/2016-17/ 4029

Dated:-6.10.2016

To

All the Principal Chief Commissioners of Income Tax (CCA)/
Pr. Directors General of Income Tax

Sir/Madam,

Sub:- Observance of Vigilance Awareness Week-2016 - Reg.

Kindly find enclosed herewith CVC Circular No. 10/09/16-(I) dated 19.09.2016 on the above subject. The Department would also be observing Vigilance Awareness Week from 31st October to 5th November, 2016. This year the theme of observing Vigilance Awareness Week is **"Public participation in promoting Integrity and eradicating Corruption"**

2. The Observance of the Vigilance Awareness Week every year is a step towards promoting integrity whereby all the stake holders are enthused to fight the malaise of corruption. I am directed to request that Special Grievance Redressal camps for tax payers may be organized at all appropriate field offices/ Aaykar Sewa Kendras across the country during the period of Vigilance Awareness Week. These camps may be given due publicity by way of posters/ banners at prominent places in the offices.

3. In line with the CVC's suggestion, the Pr. Chief Commissioners/ Pr. Directors General of Income Tax may consider undertaking the following activities listed in the CVC Circular during the Vigilance Awareness Week: -

A. Activities to be conducted within the organization:

A1. Distribute pamphlets, handouts on preventive vigilance activities / whistle blower mechanism and other anti-corruption measures.

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- A2. Workshops/sensitization programmes for employees and other stake holders on policies/procedures of the organization and preventive vigilance measures.
- A3. Bring out special issue of journals/newsletters on vigilance issues /systemic improvements and good practices adopted for wider dissemination and awareness.
- A4. Conduct various competitions such as debates, quiz etc. for the employees and their families on issues relating to anti-corruption;
- A5. Use organizational website for dissemination of employees/customer oriented information and avenues available for grievance redressal.

B. Outreach activities for public/citizens:

- B1. Display of hoardings, banners, posters and distribution of handouts etc. at prominent locations/places in offices/field units and also at places with public interface (eg. Branches of Banks, Petrol Pumps, Railway Stations, Airports etc.).
- B2. Organize debates/ elocution/ essay writing/ cartoon/ poster competitions on moral values, ethics, good governance practices etc. amongst the youth/students of schools/colleges including professional colleges/institutions and to distribute prizes. Alternatively, panel discussions or lectures can also be organized with the students. Special efforts may be made by each field unit to organize activities in at least 2 schools and 3 colleges in every city/town.
- B3. Ensure participation of non-government organisations, corporates in private sector, other institutions, service organisations and public in the local area to participate in the vigilance awareness campaigns particularly by conducting seminars/workshops/skits/street plays/walk/marathon etc. Vigilance Study Circles may also ensure organizing such activities.
- B4. Use social media, electronic and print media for spreading awareness etc.

4. I am further directed to request you that all the employees of the Department working in your Region may kindly be asked to take the 'pledge' (as enclosed) in an appropriate function to be organized on 31.10.2016 at 11

AM. The function can be organized on the next working day, in case 31.10.2016 happens to be a holiday at any station.

5. A report about the manner in which the Vigilance Awareness Week was observed along with photographs, CDs etc. may be sent to the undersigned so as to enable this office to compile the same and submit a report to the CVC. It would be helpful if a soft copy is also e-mailed to the undersigned at adg1.vig@incometax.gov.in by 15.11.2016.

Encl: As Above.

Yours faithfully

Sd/-

(Rakesh Gupta)

Additional Director General (Vigilance) HQ-I,
CBDT, New Delhi

Copy to:-

- (i) The Addl. Director General (Vigilance) North/East/South/West Zones for information and coordination.
- (ii) The Web Manager, www.irsofficeronline.gov.in with request to display the same on the website.
- ☒ (iii) The Addl. Director General (S) IV with request to display the same on website www.incometaxindia.gov.in

[Signature] 6/10

Additional Director General (Vigilance) HQ-I,
CBDT, New Delhi

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केन्द्रीय सतर्कता आयोग
CENTRAL VIGILANCE COMMISSION



सतर्कता भवन, जी.पी.ओ. कॉम्प्लेक्स,
ब्लॉक-ए, आई.एन.ए., नई दिल्ली-110023
Satarkta Bhawan, G.P.O. Complex,
Block A, INA, New Delhi 110023

स./No.....016/VGL/030.....

दिनांक / Dated.....19.09.2016.....

Circular No. 10/09/16-(I)

Subject:- Observance of Vigilance Awareness Week, 2016.

Central Vigilance Commission, as the apex integrity institution of the country, endeavours to promote integrity, transparency and accountability in public life. Observance of Vigilance Awareness Week every year is one such outreach measure wherein all the stake holders are encouraged to prevent and combat corruption. The Commission has decided that this year the Vigilance Awareness Week would be observed from 31st October to 5th November, 2016 with the theme "Public participation in promoting Integrity and eradicating Corruption".

2. Corruption is a serious unethical practice that undermines trust and confidence in public officials and public confidence can only be gained by integrity in governance. Economic and social progress, rule of law, democratic values and a strong civil society are some of the basic prerequisites in building an integrity system to sustain the fight against corruption in society. In order to attain a corruption free society, all stake holders including government, citizens and also the private sector must share the responsibility for creation of awareness of corruption as well as refrain from indulging in unethical acts.

3. Aware, active, involved and empowered public is, therefore, essential to any anti-corruption campaign. Anti-corruption strategies are not simply policies that can be planned in advance and isolation, but often a set of subtler insights that can be developed only in conjunction with public participation. Combating corruption is, therefore, not just a matter of making laws and creating institutions, but is deeply rooted in human values and morals of individuals and the fight against corruption cannot be won without citizens' support, participation and active vigilance by all concerned. The Commission has, therefore, chosen "Public participation in promoting Integrity and eradicating Corruption" as the central theme for Vigilance Awareness Week, 2016.

4. The observance of the Vigilance Awareness Week would commence with the pledge (copy enclosed) by public servants in the Ministries/Departments/CPSEs/Public Sector Banks and all other Organisations on 31st October, 2016 at 11.00 a.m. All the organisations are also advised to consider activities relevant to the theme both within

their organization as well as for outreach for public/citizens during the Vigilance Awareness Week as below:-

A. Activities to be conducted within the organization:

- A1. Distribute pamphlets, handouts on preventive vigilance activities / whistle blower mechanism and other anti-corruption measures.
- A2. Workshops/sensitization programmes for employees and other stake holders on policies/procedures of the organization and preventive vigilance measures.
- A3. Bring out special issue of journals/newsletters on vigilance issues / systemic improvements and good practices adopted for wider dissemination and awareness.
- A4. Conduct various competitions such as debates, quiz etc. for the employees and their families on issues relating to anti-corruption;
- A5. Use organizational website for dissemination of employees/customer oriented information and avenues available for grievance redressal.

B. Outreach activities for public/citizens:

- B1. Display of hoardings, banners, posters and distribution of handouts etc. at prominent locations/places in offices/field units and also at places with public interface (eg. Branches of Banks, Petrol Pumps, Railway Stations, Airports etc.).
- B2. Organize customer grievance redressal camps for citizens/customers/vendors/contractors, etc. by organisations having customer oriented services/activities. It is expected that such camps are held by the organisations not only at headquarters but also at all appropriate field offices across the country.
- B3. Organize debates/elocution/essay writing/cartoon/poster competitions on moral values, ethics, good governance practices etc. amongst the youth/students of schools/colleges including professional colleges/institutions and to distribute prizes. Alternatively, panel discussions or lectures can also be organized with the students.

As in previous year, for creation of awareness on the ill-effects of corruption in college and school students, the Commission desires that special efforts may be made by each field unit/branch of every CPSE/PSB/Organisation to organize activities in at least 2 schools and 3 colleges in every city/town. An action plan with details of cities to be covered will be communicated to the CVOs separately.

B5. Organise "awareness gram sabhas" for dissemination of awareness in Gram Panchayats (in rural and semi-urban areas) to sensitise citizens on ill-effects of corruption. This activity would largely be taken up by the Public Sector Banks which will ask each of their branches to conduct such awareness gram sabhas in atleast two Gram Panchayats. Similar sabhas / meetings could be organized at the district level also by the lead Bank of the district. Detailed action plan for this activity will be communicated separately to the CVOs of the PSBs.

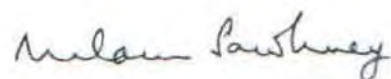
B6. Ensure participation of non-government organisations, corporates in private sector, other institutions, service organisations and public in the local area to participate in the vigilance awareness campaigns particularly by conducting seminars/workshops/skits/street plays/walk/marathon etc. Vigilance Study Circles may also ensure organizing such activities.

B7. Use social media, electronic and print media for spreading awareness etc.

5. The Commission expects all concerned to organize and conduct the various activities with zeal and enthusiasm to achieve the objective of the theme this year for public participation in spreading awareness of corruption, its ill-effects and in the fight against corruption.

6. A report on the observance of the Week may be sent to Central Vigilance Commission by 30th November, 2016 by all Ministries/Departments/Organisations.

7. This notification is also available on the Commission's website at <http://www.cvc.nic.in>.



(Nilam Sawhney)
Secretary

Encl: As stated.

To

- (i) The Secretaries of all Ministries/Departments of Government of India.
- (ii) The Chief Secretaries of all States/Union Territories
- (iii) The Comptroller & Auditor General of India
- (iv) The Chairman, Union Public Service Commission
- (v) The Chief Election Commissioner, Election Commission
- (vi) Chief Executives of all CPSEs/Public Sector Banks/ Public Sector Insurance Companies/Financial Institutions/Autonomous Organisations/Societies
- (vii) All Chief Vigilance Officers in Ministries/Departments/CPSEs/Public Sector Banks/ Public Sector Insurance Companies /Financial Institutions/ Autonomous Organisations/Societies.

प्रतिज्ञा

हम, भारत के लोक सेवक, सत्यनिष्ठा से प्रतिज्ञा करते हैं कि हम अपने कार्यकलापों के प्रत्येक क्षेत्र में ईमानदारी और पारदर्शिता बनाए रखने के लिए निरंतर प्रयत्नशील रहेंगे । हम यह प्रतिज्ञा भी करते हैं कि हम जीवन के प्रत्येक क्षेत्र से भ्रष्टाचार उन्मूलन करने के लिए निर्बाध रूप से कार्य करेंगे । हम अपने संगठन के विकास और प्रतिष्ठा के प्रति सचेत रहते हुए कार्य करेंगे । हम अपने सामूहिक प्रयासों द्वारा अपने संगठनों को गौरवशाली बनाएंगे तथा अपने देशवासियों को सिद्धांतों पर आधारित सेवा प्रदान करेंगे । हम अपने कर्तव्य का पालन पूर्ण ईमानदारी से करेंगे और भय अथवा पक्षपात के बिना कार्य करेंगे ।

PLEDGE

WE, THE PUBLIC SERVANTS OF INDIA, DO HEREBY SOLEMNLY PLEDGE THAT WE SHALL CONTINUOUSLY STRIVE TO BRING ABOUT INTEGRITY AND TRANSPARENCY IN ALL SPHERES OF OUR ACTIVITIES. WE ALSO PLEDGE THAT WE SHALL WORK UNSTINTINGLY FOR ERADICATION OF CORRUPTION IN ALL SPHERES OF LIFE. WE SHALL REMAIN VIGILANT AND WORK TOWARDS THE GROWTH AND REPUTATION OF OUR ORGANISATION. THROUGH OUR COLLECTIVE EFFORTS, WE SHALL BRING PRIDE TO OUR ORGANISATIONS AND PROVIDE VALUE BASED SERVICE TO OUR COUNTRYMEN. WE SHALL DO OUR DUTY CONSCIENTIOUSLY AND ACT WITHOUT FEAR OR FAVOUR.